

Fixed for : 29-08-2018

Under Rule-324 raised by Shri Hoshiyar Singh (Dehra):

"I would like to bring to the notice of Government the State Solar Power Policy for polluting industries to purchase power under (RPO) Renewable Purchase Obligation. Local Solar Industry to be promoted to set up Solar Power and Supply to the polluting industry like Cement, Iron & Steel plant, furnace replacement ".

Hon'ble Speaker,

Factual position is as under:-

The Ministry of New and Renewable Energy, Government of India launched the National Solar Mission programme in the year 2010. This mission was launched to reduce the cost of solar power generation in the country through by having a long term policy and large scale deployment of the systems. This would further help in Research and Development in the field of Solar technologies. It also further help in creating employment to the un-employed youths. Besides, it will also help in achieving the Renewable Power Purchase Obligation (RPPO).

Keeping in view the success achieved in the installation of Grid connected Solar projects, the Ministry of New and Renewable Energy, GOI revised the target of Solar Power Projects upto 1,75,000 MW by the year 2021-22 under the National Solar Mission. Out of this total target, 40,000 MW has to be achieved under the Grid Connected Rooftop Solar Programme. Under the Grid connected Rooftop Solar Programme the Plants are to be installed on the buildings and vacant spaces in the Domestic/Institutional/ Social Sector buildings/Government buildings for which Central Financial Assistance is provided by the Ministry.

As per the guidelines laid down in the National Solar Mission, the State Government also prepared and notified the Solar Power Policy on dated

14th March, 2014. While there is sufficient generation of Renewable Energy through SHPs, it was desirable so that HPSEBL could achieve its Renewable Power Purchase Obligations (RPPOs) as there was abundant Solar potential available in the State which was largely untapped. In order to have more investments in the Solar projects and to create an investment climate where doing business in the State is easy and the investment is safe and profitable, State Government notified the revised Solar Power Policy in January, 2016. In addition, the State Government is also providing subsidy of Rs 4000 per kWp on Grid connected Rooftop Solar Plants.

As per the State Solar Policy, Grid connected Solar Projects are being implemented in two different modes:

- a) Ground Mounted Solar Projects.
- b) Grid connected Rooftop Plants

All industries including Cement, Iron & Steel industries are being encouraged to put up Solar power plant's on their rooftop or otherwise. However, this is not mandatory under existing Solar Power Policy of the State, nor do they have any Solar Renewable Purchase Obligation (RPO) unless they generate their own power from any source like diesel or thermal.

The State Government will continue to make efforts so that industries set up their own Solar generation power plants.
